### GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO.†1164 TO BE ANSWERED ON 24.7.2017

#### **BASIC AMENITIES FOR TRIBALS**

†1164. SHRI LAKHANLALSAHU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) Whether the Government has formulated any scheme to provide basic amenities such as road, electricity, water, education and healthcare etc. in the tribal areas;

(b) If so, the details thereof;

(c) Whether any special package or assistance has been given to certain States during the last three years and the current year; and

(d) If so, the details thereof, State/ UT-wise including Chhattisgarh and Madhya Pradesh?

#### ANSWER

### MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a) and (b): Yes, Madam. Ministry of Tribal Affairs implements two Special Area Programmes i.e. Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) to provide basic amenities such as road, electricity, water, education and healthcare etc. in the tribal areas. Activities like construction / strengthening of Community Health Centres / Primary Health Centres, Construction of Eklavya Model Residential School / Schools / Hostels / drip irrigation / last mile connectivity / solar energy etc are funded under these programmes. These are flexible programmes wherein funds are provided to States for interventions in various sectors like health, education, minor infrastructure, livelihood, skill development etc. These supplement the initiatives of various schemes / programmes of concerned Central Ministries and the State Governments.

Apart from these two programmes which are specifically for the welfare of STs, 32 Central Ministries/ Departments are mandated for provisioning a certain percentage of their total budget towards Scheduled Tribe Component (STC) (hitherto known as Tribal Sub Plan). In 2017-18 an amounting of Rs. 30962.47 crore is allocated as Scheduled Tribe Component under 273 schemes.

Ministry of Tribal Affairs also implements following schemes to create basic amenities in tribal areas:

(i) Ashram Schools: Funds are provided to States for making residential schools for STs for primary, middle, secondary and senior secondary level of education.

(ii) ST Hostels: Central assistance is given to States/UTs for construction of new hostel buildings and/ or extension of existing hostels.

(iii) Development of Particularly Vulnerable Tribal Groups (PVTGs): The scheme is flexible as it enables the States to focus on areas that they consider is relevant to PVTGs and their socio-cultural environment. Activities under it include housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security including JanshreeBeemaYojana or any other innovative activity meant for the comprehensive socio-economic development PVTGs.

(c) & (d) Assistance provided to various State Governments including Chhattisgarh and Madhya Pradesh under the special programmes of (SCA to TSS) and Grants under Article 275(1) during the last three years and current year is at **Annexure** – Iandassistance provided under the schemes of Ashram schools and Hostels is at **Annexure** – II.Assistance provided under Development of PVTGs scheme is at **Annexure**-III.

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## Statement showing fund Released under Article 275(1) of Constitution and SCA to TSS in last three years and current year (as on 18.07.2017)

									(Rs.in Lakh)
	States	Art.275(1) of the Constitution				SCA to TSS			
S.		2014-15	2015-16	2016-17	2017-18	2014-15	2015-16	2016-17	2017-18
N		Total Released	Total Released	Total Released	Total Released	Total Released	Total Released	Total Released	Total Released
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	2139.00	5500.00	2869.43	3591.11	2937.82	3500.00	5000.42	2178.00
2	Arunachal Pradesh	1880.40	3000.80	6580.53	5660.80	0.00	0.00	0.00	0.00
3	Assam	0.00	0.00	844.12	0.00	1788.59	5844.00	3407.80	0.00
4	Bihar	586.00	0.00	1467.58	991.89	403.00	1368.26	743.74	0.00
5	Chhattisgarh	10778.00	11904.31	10488.52	1756.02	9826.50	10809.64	11717.82	6995.74
6	Delhi	65.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Goa	0.00	400.00	450.00	0.00	0.00	0.00	455.68	102.75
8	Gujarat	8592.45	11680.00	9739.02	5426.26	10382.74	10566.50	9488.00	6162.25
9	Himachal Pradesh	190.99	523.20	1595.87	1968.02	997.99	475.00	1959.39	1375.08
10	Jammu & Kashmir	0.00	2000.00	3539.66	0.00	0.00	2000.00	3671.61	0.00
11	Jharkhand	9873.00	12202.96	9489.38	9489.05	9571.11	10000.00	9820.75	6974.41
12	Karnataka	4880.40	6300.00	4664.00	1703.48	3000.00	4370.00	5100.00	2929.96
13	Kerala	748.94	1085.44	695.58	221.76	530.00	357.50	808.09	286.57
14	Madhya Pradesh	17321.42	14845.15	14971.43	19405.19	15274.22	11501.21	19236.61	13697.23
15	Maharashtra	11701.29	13374.00	11536.53	12862.24	11726.19	12514.91	9547.00	7686.23
16	Manipur	1600.01	1216.00	1694.40	239.40	1118.00	1100.00	2260.00	297.49
17	Meghalaya	2334.03	1507.68	1576.21	0.00	0.00	0.00	0.00	0.00
18	Mizoram	1877.78	3617.37	1927.49	2495.41	0.00	0.00	0.00	0.00
19	Nagaland	2067.15	5469.34	6368.00	183.96	0.00	0.00	0.00	0.00
20	Odisha	12728.22	15200.00	11954.96	10948.01	14925.04	14728.52	11806.27	8385.00
21	Rajasthan	9755.92	11000.00	10341.39	10280.49	8822.04	10190.00	11072.90	6370.88
22	Sikkim	370.30	1250.30	1147.00	405.30	520.25	353.00	1497.62	0.00
23	Tamil Nadu	639.60	852.80	798.24	378.00	217.33	0.00	600.00	348.20
24	Telangana	3894.40	6090.00	3608.05	2144.00	3541.00	4000.00	3845.35	1436.39
25	Tripura	1218.99	1600.68	1280.99	1627.85	1183.94	2400.07	1345.76	520.97
26	Uttar Pradesh	743.49	1514.74	1138.62	189.00	697.79	905.51	121.92	0.00
27	Uttrakhand	1530.36	92.02	0.00	0.00	805.83	0.00	0.00	0.00
28	West Bengal	5747.00	7000.00	5814.37	4504.51	5730.00	6233.00	5995.50	3318.75
(	Grand Total	113264.14	139226.79	126581.37	96471.75	103999.38	113217.12	119502.23	69065.90

Annexure-II

Details of Funds released to State Governments/UT Administrations/ Universities under the Scheme of Hostels for ST Girls and Boys during the last three years and current year (as on 17.07.2017) (Rs. in lakh)

				(Rs. ir		
		2014-15	2015-16	2016-17	2017-18	
SI. No	Name of the State/ UT/University	Funds Released	Funds Released	Funds Released	Funds Released	
1	Arunachal Pradesh	0.00	400.00	0.00	0.00	
2	Chhattisgarh	0.00	1221.74	0.00	0.00	
3	Himachal Pradesh	380.47	0.00	0.00	0.00	
4	Kerala	1949.63	0.00	0.00	0.00	
5	Madhya Pradesh	1305.00	0.00	0.00	0.00	
6	Manipur	0.00	0.00	1283.65	0.00	
7	Maharashtra	1031.00	0.00	0.00	0.00	
8	Nagaland	0.00	1798.45	0.00	0.00	
9	Rajasthan	0.00	3393.97	595.35	0.00	
10	Sikkim	460.29	0.00	0.00	0.00	
11	Tripura	1797.62	0.00	0.00	0.00	
12	Banaras Hindu University (BHU), Varanasi	304.99	0.00	0.00	0.00	
13	Mizoram University	195.01	59.73	0.00	638.12	
14	National Law School of India University, Banglore	0.00	61.94	0.00	0.00	
15	JLN KrishiVishvaVidyala, Jabalpur	0.00	0.00	43.32	61.88	
16	Rajiv Gandhi University, Doimukh, Arunachal	0.00	0.00	77.68	0.00	
	Total	7424.01	6935.83	2000.00	700.00	
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SI.		2014-15	2015-16	2016-17	2017-18	
No.	State/UT	Fund released	Fund released	Fund released	Fund	
1	Goa	0.0		0.00	356.02	
2	Gujarat	1144.4		0.00	0.00	
3	Madhya Pradesh	1425.0		0.00	0.00	
4	Maharashtra	1000.0		0.00	0.00	
5	Tripura	954.5	2 0.00	0.00	0.00	
	Total	4524.0	0 300.00	0.00	356.02	

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Annexure-III

# STATEMENT SHOWING THE AMOUNT RELEASED TO STATES/UTs UNDER THE CENTRAL SECTOR SCHEME OF DEVELOPMENT OF PARTICULARLY VULNERABLE TRIBAL GROUPS (PVTGs) DURING 2014-15 TO 2017-18

					(Rs. in Lakh)
S.No.	Name of the State/UT	2014-15	2015-16	2016-17	2017-18 (as on 11.07.2017)
1	Andhra Pradesh	2000.000	3240.000	5105.000	519.000
	Andaman & Nicobar	0.000	0.000	100.000	0.000
2	Bihar	0.000	0.000	342.865	113.000
3	Chattisgarh	2212.020	1809.630	1230.000	272.000
4	Gujarat	1091.000	898.100	779.120	156.000
5	Jharkhand	0.000	1575.000	3120.000	681.000
6	Kerala	600.000	0.000	100.000	62.000
7	Karnataka	0.000	800.000	136.000	117.000
8	Madhya Pradesh	4272.940	4491.920	10460.400	2218.000
9	Maharashtra	1900.000	0.000	2077.000	409.000
10	Manipur	47.500	100.000	329.000	65.000
11	Odisha	2500.000	3373.920	1379.000	324.000
12	Rajasthan	1500.000	1076.090	1331.000	260.000
13	Tamil Nadu	0.000	1048.145	3055.000	590.000
14	Tripura	826.540	895.560	2250.000	441.000
15	Telangana	600.000	1439.035	1139.000	195.000
16	Uttar Pradesh	0.000	0.000	0.000	0.000
17	Uttrakhand	0.000	0.000	292.480	130.000
18	West Bengal	0.000	447.600	574.000	110.000
	Total	17550.00	21195.00	33799.86	6662.00